

(d) what action Government proposes in this regard; and

(e) what steps Government has taken during the last three years till date to provide qualitative education to all children alongwith the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Central Board of Secondary Education (CBSE) and Council for Indian School Certificate Examination (CISCE) have not received any complaint in the last three years about private and minority schools charging students exorbitant development charge in National Capital Region (NCR) and Uttar Pradesh.

(c) and (d) Does not arise.

(e) Some of the steps taken by CBSE and CISCE to provide qualitative education are as follows:—

**CBSE**

Training of teachers on a regular basis on content and pedagogy,

Emphasis on importance of school based assessment,

Emphasis on learning by doing,

Continuous and comprehensive evaluation in schools

**CISCE**

Insistence on qualified and trained teachers and focus on teachers' training,

Focus on language and communication skills among students.

**Reservation in private institutions**

3452. SHRI TARIQ ANWAR:

DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to provide education for all and are ready for education reforms;

(b) if so, what steps Government has taken or likely to take;

(c) what would be the first step in this direction;

(d) whether expansion of higher education is not possible without participation of private sector and whether his Ministry is willing for more public private partnership;

(e) the manner in which Government, plans to address the issue of reservation in private educational institutions; and

(f) if so, by when these reforms after being considered are to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Through the Constitution (eight-sixth

Amendment) Act, 2002, Article 21A was inserted in the Constitution which provides for free and compulsory education of all children in the age group of six to fourteen years as a Fundamental Right in such manner as the State may, by law, determine. Consequently, the Right of Children to Free and Compulsory Education Bill, 2009 has been introduced which *inter-alia* seeks to provide that every child has right to be provided full time elementary education of satisfactory and equitable quality in formal school which satisfies certain essential norms and standard.

The 100 days programme announced by the Government includes major Legislative initiatives; Policy initiatives; and Administrative and other initiatives.

(d) As per the National Policy on Education, 1986 as modified in 1992, Government is against the commercialization of education. Several pronouncements of the Supreme Court of India, have also prohibited commercialization of education in India, through reasonable surpluses can be generated for further development of the educational institutions.

Government favours active support and involvement of private participation for funding and management of educational institutions subject to reasonable surplus earned and the same being ploughed back for development of institutions. The Eleventh Plan document as approved by the National Development Council, also mentions the need to explore private sector initiatives and various forms of Public Private Partnerships (PPPs) in the education sector. Government has already decided to set up 2500 Model Schools and 300 Polytechnics under Public Private Partnership mode during Eleventh Plan period. A proposal for setting up of 20 new Indian Institutes of Information Technology in various parts of the country under PPP mode is also under consideration.

(e) and (f) In regard to admission made by unaided non-minority educational institutions, the matter is under consideration of the Government.

#### **Increased investment in PPP programme**

3453. SHRIMATI SYEDA ANWARA TAIMUR:  
SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that though educated and trained talent has remained insulated from the impact of global economic slowdown, but it faces a huge challenge of reducing the gap of educated yet unemployable personnel;

(b) if so, whether it requires increased investment in Public-Private-Partnership (PPP) programme to improve education quality at the bottom of pyramid; and

(c) the manner in which Government proposes to include about 14 million students who are out of education field in school system as only 40 per cent of a total of 219 million students are enrolled in schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No study has been carried out about the